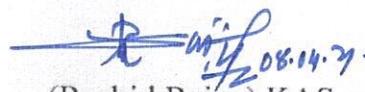


Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

NOTIFICATION
Jammu, the 8th of April, 2021

S.O. 125.- In exercise of the powers conferred by section 25 of the Code of Criminal Procedure, 1973, the Government hereby appoints the members of the Jammu and Kashmir Prosecution Service, figuring in the list forming Annexure to this notification, as Assistant Public Prosecutors(s)[APPs], for conducting cases in the Courts indicated against each.

By order of the Government of Jammu and Kashmir.


(Rashid Raina) KAS

Under Secretary to the Government
Dated: 08.04.2021

No: Home/PB-I/109/2016

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K Srinagar.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Director General of Prosecution, J&K.
5. Joint Secretary (JKL), MHA, GoI.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director Archives, Archaeology and Museums.
8. Director Prosecution, Kashmir/Jammu
9. All Deputy Director(s), Prosecution.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to the Principal Secretary to Government, Home Department.
12. General Manager, Government Press, Srinagar, for publication in the next issue of the Government Gazette.
13. I/c web site.

Copy also to the:

1. Registrar General, J&K High Court, Srinagar.
2. All Principal District and Sessions Judge(s).

Annexure to S.O 125 dated 08.04.2021

S.No.	Name of the officer	Name of the Court
1.	Bachan Lal	Assistant Public Prosecutor in the Court of Chief Judicial Magistrate, Kathua
2.	Sheikh Tanveer	Assistant Public Prosecutor in the Courts of : 1. Chief Judicial Magistrate, Shopian. 2. Judicial Magistrate, Shopian. 3. Additional Special Mobile Magistrate, Shopian.
3.	Manmohit Sharma	Assistant Public Prosecutor in the Courts of: 1. Passenger Tax, Jammu 2. 3rd Additional Munsiff, Jammu
4.	Ajay Dogra	Assistant Public Prosecutor in the Courts of: 1. Chief Judicial Magistrate, Udhampur 2. Spl. Mobile Magistrate, Udhampur
5.	Rubeena Akhter	Assistant Public Prosecutor in the Court of Passenger Tax, Srinagar
6.	Mohsin Hussain	Assistant Public Prosecutor in the Courts of : 1. CJM, Srinagar 2. City Judge Sub-Registrar, Srinagar
7.	Jaswant Raj	Assistant PP in the Courts of: 1. CJM, Samba 2. Munsiff, Samba
8.	Rafi Ahmad Mir	Assistant Public Prosecutor in the Courts of : 1. Chief Judicial Magistrate, Anantnag. 2. Sub-Judge, Vailoo
9.	Abdul Rashid	Assistant Public Prosecutor in the Courts of: 1. CJM, Bandipora 2. Munsiff, Bandipora 3. Addl. Special Mobile Magistrate, Bandipora
10.	Kuldeep Kumar	Assistant Public Prosecutor in the Courts of: 1. CJM, Jammu 2. Spl. Mobile Magistrate, Jammu
11.	Gulzar Ahmad	Asstt. Public Prosecutor in the Court of CJM, Kulgam
12.	Zain-ul-Abidin	Assistant Public Prosecutor in the Courts of: 1. Sub-Judge, Baramulla 2. Special Mobile Magistrate, Baramulla 3. Munsiff, Baramulla

Annexure to S.O 125 dated 08.04.2021

S.No.	Name of the officer	Name of the Court
13.	Shafqat Murtaza	Assistant Public Prosecutor in the Courts of: 1. Sub-Judge, Special Mobile Magistrate, Budgam 2. Munsiff, Budgam
14.	Rakesh Sambyal	Assistant Public Prosecutor in the Courts of: 1. Special Mobile Magistrate, Kathua. 2. Munsiff, Kathua
15.	Aijaz Ahmad	Assistant Public Prosecutor in the Courts of : 1. Sub-Judge, Bijbehara. 2. Special Mobile Magistrate, Anantnag.
16.	Iftikhar-ul-Hassan	Assistant Public Prosecutor in the Courts of : 1. Chief Judicial Magistrate, Ganderbal 2. Additional Special Mobile Magistrate, Ganderbal
17.	Qazi Abid Ali	Assistant Public Prosecutor in the Courts of: 1. Chief Judicial Magistrate, Sopore. 2. Sub Judge, Pattan 3. District Mobile Magistrate (Traffic), Sopore.
18.	Yougesh Bamba	Assistant Public Prosecutor in the Court of CJM, Ramban
19.	Reyaz Ahmad	Assistant Public Prosecutor in the Courts of: 1. Forest Magistrate Srinagar 2. Sub Judge Special Mobile Magistrate, Srinagar
20.	Smt. Rohini Manhas	Assistant Public Prosecutor in the Courts of: 1. Railway Magistrate, Jammu. 2. Forest Magistrate, Jammu
21.	Anil Saini	Assistant Public Prosecutor in the Courts of: 1. Electricity Magistrate, Jammu 2. Special Mobile Magistrate (Traffic), Jammu
22.	Mohammad Wajhat	Assistant Public Prosecutor in the Courts of: 1. Sub Judge, Chadoora. 2. Munsif, Chadoora
23.	Arvind Rathore	Assistant Public Prosecutor in the Courts of: 1. City Judge, Jammu. 2. Sub-Registrar, Jammu
24.	Vikram Singh	Assistant Public Prosecutor in the Court of Municipal Magistrate, Jammu

Annexure to S.O 125 dated 08.04.2021

S.No.	Name of the officer	Name of the Court
25.	Shahid Mustafa	Assistant Public Prosecutor in the Courts of : 1. Chief Judicial Magistrate, Rajouri 2. Sub-Judge/Special Mobile Magistrate (13th F.C), Rajouri 3. District Mobile Magistrate(Traffic), Rajouri
26.	Rajeev Thapa	Assistant Public Prosecutor in the Courts of : 1. Sub-Judge, Bhaderwah. 2. Spl. Mobile Magistrate, Bhaderwah
27.	Joginder Lal	Assistant Public Prosecutor in the Courts of: 1. Sub Judge , Katra 2. Munsiff, Katra
28.	Ashwani Kumar	Assistant Public Prosecutor in the Courts of : 1.CJM, Reasi 2. Munsiff, Reasi 3. Addl. Spl. Mobile Magistrate, Reasi.
29.	Raiz Ahmad	Assistant Public Prosecutor in the Courts of : 1. Sub Judge, Jammu 2. Addl. Mobile Magistrate (Traffic), Jammu.
30.	Sunil Kumar	Assistant Public Prosecutor in the Courts of : 1. CJM, Doda 2. District Mobile Magistrate (Traffic), Doda 3. Addl. Spl. Mobile Magistrate, Doda
31.	Raj Kumar	Assistant Public Prosecutor in the Court of Sub-Judge (Electricity Magistrate), Batote.
32.	Mohammad Syed	Assistant Public Prosecutor in the Courts of : 1.Sub-Judge, Surankote. 2. Addl Spl. Mobile Magistrate, Surankote
33.	Mohd Ajmal	Assistant Public Prosecutor in the Courts of : 1. CJM, Poonch. 2. Special Mobile Magistrate, Poonch. 3. District Mobile Magistrate (Traffic), Poonch
34.	Mohammad Shafi Baba	Assistant Public Prosecutor in the Courts of: 1. Chief Judicial Magistrate, Handwara . 2. Sub Judge, Kupwara
35.	Khrusheed Ahmad	Assistant Public Prosecutor in the Courts of : 1. CJM, Pulwama 2. Sub-Judge, Spl. Mobile Magistrate, Pulwama.



Annexure to S.O 125 dated 08.04.2021

S.No.	Name of the officer	Name of the Court
36.	Nighat Maqbool	Assistant Public Prosecutor in the Courts of: 1. Municipal Magistrate, Srinagar. 2. Addl. Mobile Magistrate (Traffic); Srinagar.
37.	Mehraj-ud-Din	Assistant Public Prosecutor in the Court of CJM, Budgam
38.	Noor-ul-Sajad	Asstt. Public Prosecutor in the Courts of : 1. Ist Additional Munsiff, Srinagar 2. Addl. Special Mobile Magistrate, Panthachowk
39.	Irshad Ahmad Naik	Assistant Public Prosecutor in the Court of Judicial Magistrate, D.H Pora
40.	Mustafa Riaz Khan	Assistant Public Prosecutor in the Court of Munsiff, Bhaderwah
41.	Shalini Sharma	Assistant Public Prosecutor in the Court of Sub-Registrar, Jammu
42.	Arif Majeed Romshoo	Assistant Public Prosecutor in the Courts of : 1. Munsiff, Anantnag 2. District Mobile Magistrate, Anantnag
43.	Umer Mansoor	Assistant Public Prosecutor in the Courts of: 1. 2nd Additional Munsiff, Srinagar. 2. Sub-Registrar, Srinagar
44.	Bilal Ahmad Khan	Assistant Public Prosecutor in the Court of Munsiff, Gurez
45.	Najam-ul-Nissa	Assistant Public Prosecutor in the Court of Munsiff, Pampore
46.	Khursheed Ahmad	Assistant Public Prosecutor in the Courts of: 1. Munsiff, Kupwara 2. Additional Special Mobile Magistrate, Kralpora
47.	Masroor Qadir	Assistant Public Prosecutor in the Court of Munsiff, Sogam
48.	Danish Gull	Assistant Public Prosecutor in the Courts of : 1. Munsiff, Pulwama 2. Special Mobile Magistrate, Awantipora
49.	Wajid Ahmed Bhatt	Assistant Public Prosecutor in the Court of Munsiff, Thathri
50.	Manzoor Ahmad Sofi	Assistant Public Prosecutor in the Court of Munsiff, Charar-i-Sharief
51.	Sidharath Thakur	Assistant Public Prosecutor in the Court of Munsiff, Ukhral

Annexure to S.O 125 dated 08.04.2021

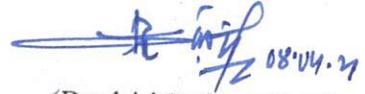
S.No.	Name of the officer	Name of the Court
52.	Ankush Gupta	Assistant Public Prosecutor in the Courts of: 1. Munsiff, Udhampur, 2. Addl. Spl. Mobile Magistrate, Udhampur 3. District Mobile Magistrate (Traffic), Udhampur
53.	Munahir Mohi-Ud-Din	Assistant Public Prosecutor in the Courts of: 1. Munsiff, Ramban 2. Addl. Special Mobile Magistrate, Ramban.
54.	Ravinder Kumar	Assistant Public Prosecutor in the Courts of: 1. Addl. Munsiff, Samba 2. Addl. Spl. Mobile Magistrate, Samba
55.	Aadil Rasheed	Assistant Public Prosecutor in the Court of Munsiff, Dooru
56.	Mirza Zahid Khalil	Assistant Public Prosecutor in the Court of Munsiff, Shangus.
57.	Mohammad Latief Lone	Assistant Public Prosecutor in the Courts of : 1. Judge Small Causes, Srinagar 2. 3rd Additional Munsiff, Srinagar.
58.	Zafar Iqbal Shaheen	Assistant Public Prosecutor in the Court of Addl. Spl. Mobile Magistrate, Chandoosa
59.	Abdul Bari	Assistant Public Prosecutor in the Court of Munsiff, Qazigund
60.	Nadish Yousuf	Assistant Public Prosecutor in the Court of Munsiff Ganderbal
61.	Salim Javid	Assistant Public Prosecutor in the Court of Munsiff, Tangmarg
62.	Yuvraj Singh	Assistant Public Prosecutor in the Court of Sub Judge, Ramnagar
63.	Akhter Rasool Dar	Assistant Public Prosecutor in the Court of Munsiff, Dangiwacha
64.	Shaista Zahoor	Assistant Public Prosecutor in the Court of Munsiff, Banihal
65.	Mohammad Yaseen Najar	Assistant Public Prosecutor in the Courts of : 1. Munsiff, Ashmuqam. 2. Additional Special Mobile Magistrate, Pahalgam.
66.	Aamir Asgar Beig	Assistant Public Prosecutor in the Court of Munsiff, Bhalesa
67.	Bilal Ahmad Lone	Assistant Public Prosecutor in the Court of Munsiff, Sumbal Sonawari

Annexure to S.O 125 dated 08.04.2021

S.No.	Name of the officer	Name of the Court
68.	Nadeem Parvez Reza	Assistant Public Prosecutor in the Courts of: 1. Munsiff, Basohli 2. Munsiff, Bani
69.	Renu Rani	Assistant Public Prosecutor in the Courts of : 1. Munsiff, R.S Pora 2. Spl. Mobile Magistrate, R.S Pura.
70.	Farooq Ahmad Mir	Assistant Public Prosecutor in the Court of Munsiff, Kangan
71.	Amit Parkash Sehgal	Assistant Public Prosecutor in the Court of Munsiff, Gool.
72.	Hari Singh	Assistant Public Prosecutor in the Court of Munsiff, Mahore
73.	Khalid Mushtaq	Assistant Public Prosecutor in the Court of Munsiff, Tangdar
74.	Altaf Wahid Mangnoo	Assistant Public Prosecutor in the Court of Ist Addl. Munsiff, Jammu
75.	Ch. Asif Iqbal	Assistant Public Prosecutor in the Court of Munsiff, Mendhar
76.	Shahzad Ahmad Yattoo	Assistant Public Prosecutor in the Courts of : 1. Sub-Judge, Uri 2. Munsiff, Boniyar
77.	Ishtiyaq Rashid Wani	Assistant Public Prosecutor in the Courts of: 1. City Munsiff, Srinagar. 2. Spl. Mobile Magistrate (Traffic), Srinagar.
78.	Tahir Aziz	Assistant Public Prosecutor in the Courts of: 1. Munsiff, Handwara. 2. Spl. Mobile Magistrate, Trehgam
79.	Mohammad Iqbal Rather	Assistant Public Prosecutor in the Courts of: 1. Munsiff, Magam 2. Addl. Spl. Mobile Magistrate, Beerwah
80.	Rohit Kumar	Assistant Public Prosecutor in the Courts of: 1. Munsiff, Mahanpur 2. Munsiff, Billawar 3. Additional Mobile Magistrate, Billawar
81.	Altaf Hussian	Assistant Public Prosecutor in the Court of Munsiff, Budhal.
82.	Mohammad Sarfraz	Assistant Public Prosecutor in the Court of Munsiff, Majalta

Annexure to S.O 125 dated 08.04.2021

S.No.	Name of the officer	Name of the Court
83.	Rukhsar Ahmed	Assistant Public Prosecutor in the Court of Munsiff, Kalakote.
84.	Tanveer Anjum	Assistant Public Prosecutor in the Court of Munsiff, Kotranka
85.	Mohammad Hussain	Assistant Public Prosecutor in the Court of Munsiff, Bishnah
86.	Hasrat Parvaiz	Assistant Public Prosecutor in the Court of Munsiff, Sunderbani.

 08.04.21

(Rashid Raina) KAS
Under Secretary to the Government